

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 117**  
**(IB)-597(PB)/2017**

**IN THE MATTER OF:**

Oriental Bank of Commerce

.... Petitioner/Applicant

v.

M/s. Sonear Industries Ltd. & Anr.

.... Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code (Liq.)**

**Order delivered on 23.09.2022**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**

**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator

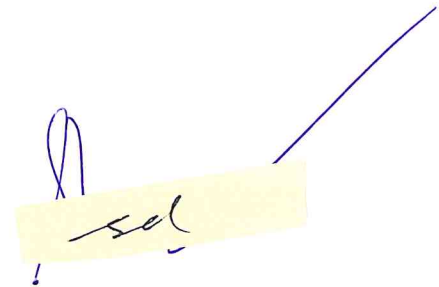
Mr. Dhananjaya Sud, Adv.

For the Respondent

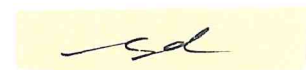
Mr. Ayush Puri & Mr. Prateek Kumar Jha, Adv.  
in CA-2481/2019 for R-1

**ORDER**

List the matter on 14.11.2022



**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**



**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**